

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1534**

TO BE ANSWERED ON MARCH 04, 2020

SURVEY REGARDING HOMELESS PEOPLE

NO. 1534. SHRI RAM NATH THAKUR :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people which do not have their own houses in the country according to the survey conducted by Government;
- (b) the State-wise details thereof;
- (c) the number of people in urban and rural areas which do not have their own houses;
- (d) the criteria fixed for the said survey;
- (e) the target fixed by Government to provide houses to all of them; and
- (f) the details of target set per year in the direction of achieving the said target?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (c): In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. States/Union Territories (UTs) have undertaken demand survey under the scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 lakhs. State/UT-wise details are at Annexure-I.

As per Census-2011, total houseless population in the country is 17,73,040 (Urban - 9,38,348 and Rural - 8,34,692).

(d) to (f): The eligibility criteria for selection of beneficiaries under the PMAY (U) are as under:

- (i) A beneficiary family will comprise husband, wife, unmarried sons and/ or unmarried daughters.
- (ii) The beneficiary family should not own a pucca house (an all-weather dwelling unit) either in his/her name or in the name of any member of his/her family in any part of India.
- (iii) Further, such person with pucca house having built-up area less than 21 square meter (sqm) may be included for enhancement of existing dwelling units upto 30 sqm. However, if enhancement is not possible on account of lack of availability of land/space or any other reason, she/he may get a house under the PMAY(U) elsewhere.
- (iv) An adult earning member (irrespective of marital status) can be treated as a separate household;
 - Provided that he / she does not own a pucca (an all-weather dwelling unit) house in his / her name in any part of India.
 - Provided also that in the case of a married couple, either of the spouses or both together in joint ownership will be eligible for a single house, subject to income eligibility of the household under the scheme (EWS – up to Rs. 3,00,000, LIG- from Rs. 3,00,001 to Rs. 6,00,000, MIG-I – from Rs. 6,00,001 to Rs. 12,00,000 and MIG-II – from Rs. 12,00,001 to Rs. 18,00,000).

Based on the project proposals received so far from the States/UTs, total 103,61,738 houses have been sanctioned under the PMAY(U) against a validated demand of around 112 lakhs; out of this 61,57,734 are at various stages of construction and 32,15,926 are completed/delivered.

Further, States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March/April, 2020 so that construction of all houses may progressively be completed by 2022.

State/UT-wise validated demand of houses under PMAY(U)

Sl. No.	States/UTs	Demand for houses (Nos in lakh)
1	Andhra Pradesh	20.70
2	Bihar	4.00
3	Chhattisgarh	2.54
4	Goa	0.05
5	Gujarat	7.65
6	Haryana	3.00
7	Himachal Pradesh	0.15
8	Jharkhand	2.00
9	Karnataka	7.00
10	Kerala	1.50
11	Madhya Pradesh	8.50
12	Maharashtra	11.75
13	Orissa	3.00
14	Punjab	1.00
15	Rajasthan	3.00
16	Tamil Nadu	8.30
17	Telangana	3.00
18	Uttar Pradesh	15.00
19	Uttarakhand	0.50
20	West Bengal	4.71
Sub- total (States) :-		107.35
21	Arunachal Pradesh	0.12
22	Assam	1.30
23	Manipur	0.46
24	Meghalaya	0.07
25	Mizoram	0.31
26	Nagaland	0.32
27	Sikkim	0.02
28	Tripura	0.85
Sub- total (NE States) :-		3.44
29	A&N Island (UT)	0.01
30	Chandigarh (UT)	0.04
31	D&N Haveli (UT)	0.05
32	Daman & Diu (UT)	0.01
33	Delhi (NCR)	0.79
34	Jammu & Kashmir (UT)	0.40
35	Ladakh (UT)	0.02
36	Lakshadweep (UT)	-
37	Puducherry (UT)	0.15
Sub- total (UT) :-		1.46
Grand Total		112.24

